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## Penal Code (West Pakistan Amendment) Act, 1964 32 of 1964

[27 April 1964]

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# Penal Code (West Pakistan Amendment) Act, 1964 32 of 1964

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An Act further to amend the Pakistan Penal Code in its application to the Province of West Pakistan Preamble.- WHEREAS it is expedient further to amend the Pakistan Penal Code (XLV of 1860) in the manner hereinafter appearing; It is hereby enacted as follows:-

#### 1. Short Title And Commencement :-

(1) This Act may be called the Penal Code (West Pakistan Amendment) Act, 1964.

### 2. Amendment Of Sections 500, 501 And 502 Act XIv Of 1860:-

In the Pakistan Penal Code (XLV of 1860), in sections 500, 501 and 502, for the word "simple", wherever occurring, the word "rigorous" shall be substituted.